

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 200/TT/2012

Date: 5.4.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 765 KV S/C Fatehpur-Agra TL associated with
Supplementary Transmission System under DVC and Maithon right bank project in
Northern Region

Sir,

Please refer to your above mentioned petition and furnish the following information
on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.5.2013:-

- 1) Break up of incidental expenditure during construction;
- 2) Calculations and apportionment of interest during construction (to be capitalised and to be charged to P&L A/C) to various assets of the project i.e. "Supplementary Transmission System under DVC and Maithon right bank project" as per their accounting policy along with documentary proof of interest rate, repayment schedule for loans deployed.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)

